

(38) (i) A copy of the Annual Report (Hindi and English versions) of the Bal Bhavan Society (India) New Delhi, for the year 1982-83.

(ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Bal Bhavan Society (India), New Delhi, for the year 1982-83.

[Placed in Library. See No. LT-7556/83].

(39) (i) A copy of the Annual Report (Hindi and English versions) of the Central Social Welfare Board, New Delhi, for the year 1982-83, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Central Social Welfare Board, New Delhi, for the year 1982-83.

[Placed in Library. See No. LT-7557/83].

Indian Airlines Employees' Provident Fund (Amendments) Regulations, 1983 and an Explanatory Note in regard to Notification thereof

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : On behalf of Shri Khursheed Alam Khan, I beg to lay on the Table—

(1) A Copy of the Indian Airlines Employees' Provident Fund (Amendments) Regulations, 1983 (Hindi and English versions) published in Gazette of India dated the 24th September, 1983 under sub-section 45 of the Air Corporations Act, 1953.

(2) An explanatory Note (Hindi and English versions) in regard to notification mentioned at (1) above.
[Placed in Library. See No. LT-7558/83].

Annual Reports of National Institute of Ayurveda, Jaipur for 1978-78, 1979-80, 1980-81, 1981-82 and Reviews on the working of the said Institute for the years 1978-79, 1979-80, 1980-81 and 1981-82 and statement for delay in laying the said reports/Reviews etc. etc.

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI KUMUDBEN M. JOSHI) : On behalf of Shrimati Mohsina Kidwai, I beg to lay on the Table—

(1) (a) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Ayurveda, Jaipur, for the year 1978-79 along with Audited Accounts.

(ii) A copy of the Annual Report (Hindi and English versions) of the National Institute of Ayurveda, Jaipur, for the year 1979-80 along with Audited Accounts.

(iii) A copy of the Annual Report (Hindi and English versions) of the National Institute of Ayurveda, Jaipur, for the year 1980-81 along with Audited Accounts.

(iv) A copy of the Annual Report (Hindi and English versions) of the National Institute of Ayurveda, Jaipur, for the year 1981-82 along with Audited Accounts.

(b) A copy of the Review (Hindi and English versions) by the Government on the working of the National Institute of Ayurveda, Jaipur, for the years 1978-79, 1979-80, 1980-81 and 1981-82.

(2) A statement (Hindi and English versions) showing the reasons for delay in laying the papers mentioned

at (1) above.

[Placed in Library. See No. LT-7559/83].

() (a) (i) A copy of the Annual Report (Hindi and English versions) of the International Institute for Population Studies, Bombay, for the year 1980-81 along with Audited Accounts.

(ii) A copy of the Annual Report (Hindi and English versions) of the International Institute for Population Studies, Bombay, for the year 1981-82 along with Audited Accounts.

(b) A copy of the Review (Hindi and English versions) by the Government on the working of the International Institute for Population Studies, Bombay, for the years 1980-81 and 1981-82.

(4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library. See No. LT-7560/83].

Reviews on the working of and Annual Reports of Cement Corporation of India Ltd. New Delhi for 1982-83, Bharat Leather Corporation of India Ltd. Noida for 1982-83, National Small Scale Industries Corporation Ltd., New Delhi for 1982-83, Instrumentation Ltd., Kota for 1982-83 etc. etc.

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI S.M. KRISHNA): I beg to lay on the Table—

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :

(a) (i) A statement regarding Review by the Government on the working of the Cement Corporation of

India Limited, New Delhi, for the year 1982-83.

(ii) Annual Report of the Cement Corporation of India Limited, New Delhi, for the year 1982-83 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-7561/83].

(b) (i) Review by the Government on the working of the Bharat Leather Corporation Limited, Noida, for the year 1982-83.

(ii) Annual Report of the Bharat Leather Corporation Limited, Noida, for the year 1982-83 along with Audited Accounts and the comments of the Comptroller and Auditor General there-on.

[Placed in Library. See No. LT-7562/83].

(c) (i) A statement regarding Review by the Government on the working of the National Small Industries Corporation Limited, New Delhi, for the year 1982-83.

(ii) Annual Report of the National Small Industries Corporation Limited, New Delhi, for the year 1982-83 along with Audited Accounts and the comments of the Comptroller and Auditor General.

[Placed in Library. See No. LT-7563/83].

(d) (i) A statement regarding Review by the Government on the working of the Instrumentation Limited, Kota, for the year 1982-83.

(ii) Annual Report of the In-